

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/134(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16<sup>TH</sup> JULY 2024**

IN THE MATTER OF	TECHMA ENGINEERING ENTERPRISE PRIVATE LIMITED VS MILLENIUM FORGE & ENGINEERS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Ms. Manju Bhuteria, Adv. ] For the Financial Creditor  
Mr. Kuldip Mallick, Adv. ]  
Mr. Ritoban Sarkar, Adv. ]  
Mr. Aasish Choudhary, Adv. ]  
Ms. Uma Bagree, Adv. ]

Mr. Shaunak Mitra, Adv. ] For the Corporate Debtor  
Mr. Sanwal Tibrewal, Adv. ]

**ORDER**

1. Ld. Counsel appearing on behalf of the financial creditor present. Ld. Counsel appearing on behalf of the corporate debtor present.
2. Ld. counsel Mr. Shaunak Mitra appearing on behalf of the corporate debtor submits that supplementary affidavit be already filed on 04.07.2024, in para no. 2(d) at page no. 13 M/s. Techma Engineering Enterprise Private Limited is wrongly mentioned.
3. Heard Ld. Counsels both the sides in full. **Reserved for Order(s).**
4. The parties are requested to file their written notes of arguments within a period of three (3) days.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**

**Ar.**